

C. A. T. Bench, JAIPUR

Date of Order

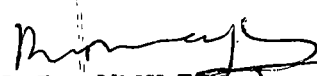
Orders CP 59/83 (CA 75/83)

12.4.94

Shri Rajendra Soni, counsel for the applicant.

Shri Manish Bhandari, counsel for the respondents.

We have perused the records. We do not find force in the Contempt Petition and the same is dismissed. Notices of the Contempt Petition are discharged.


(B.B. MAHAJAN)
MEMBER (A)


(D.L. MEHTA)
VICE CHAIRMAN

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